

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P No. 303/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.03.2017

NAME OF THE PARTIES: M/s. Geeta Gopal Synthetic Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
45)	Mr. Chandelrakant mhadreshwar	Advocate for petitioner	

Common Order

TCSP 300/2017/230-232/NCLT/MB/MAH/2017
TCSP 301/2017/230-232/NCLT/MB/MAH/2017
TCSP 302/2017/230-232/NCLT/MB/MAH/2017
TCSP 303/2017/230-232/NCLT/MB/MAH/2017
TCSP 304/2017/230-232/NCLT/MB/MAH/2017
TCSP 305/2017/230-232/NCLT/MB/MAH/2017
TCSP 306/2017/230-232/NCLT/MB/MAH/2017

At the request of the Regional Director, two weeks' time is granted to file his report.

List this matter on 13th April, 2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)